NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

125

C.S.A. No. 43/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Windermere Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CSA 43/230-232/NCLT/MB/MAH/2017

CSA 44/230-232/NCLT/MB/MAH/2017

CSA 45/230-232/NCLT/MB/MAH/2017

CSA 46/230-232/NCLT/MB/MAH/2017

CSA 47/230-232/NCLT/MB/MAH/2017

CSA 243/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.7.2017.

- Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)